

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 65

CA 209/2021 CA 538/2022 CA 25/2023 IN CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.12.2023

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241-242 of the Companies Act, 2013

ORDER

CA 209/2021

- 1) Ms. Drishti Das, Ld. Counsel for the Applicant/IL&FS and Mr. Aditya Sikka, Ld. Counsel for the Union of India are present.
- 2) Ld. Counsel for the Applicant seeks adjournment in the matter contending that the approval of the Hon'ble Justice (Retired). Sh. D.K. Jain, in terms of approved Resolution Framework, is still awaited. Leave as prayed is allowed.
- 3) Stand over to 22.12.2023, for further consideration and hearing.

CA 538/2022

- 1) Mr. Ryan D'souza, Ld. Counsel for the Applicant and Mr. Aditya Sikka, Ld. Counsel for the Union of India are present.
- 2) Ld. Counsel for the Applicant seeks leave of this Bench to file and place on record Affidavit in Rejoinder. Leave as prayed is allowed.
- 3) Needless to say, Affidavit in Rejoinder be filed and placed on record well before the adjourned date by duly serving a copy to the other side well in advance.
- 4) Stand over to 05.01.2024, for further consideration and hearing.

CA 25/2023

- 1) Mr. Shwetank Nigam Ld. Counsel for the Applicant and Mr. Aditya Sikka, Ld. Counsel for the Union of India are present.
- 2) Counsel submits that the matter is wrongly on Board today as the same is already ordered to be listed on Board on 22.12.2023. Accordingly, stand over to 22.12.2023, for further consideration and hearing.
- 3) Consequent upon the service of the Amendment Application, thought it has not yet been numbered and not listed on Board today; Respondents shall file and place on record Affidavit in Replies well before the adjourned date by duly serving copies to the other side well in advance.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**